

USE OF COAL-TAR COLOURS

*220. SHRI K.L.N. PRASAD: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that Central Committee for food standards set up by his Ministry has expressed concern regarding the use of coal-tar colours in foodstuffs and sauces;

(b) whether a large number of coal tar colours have been found to be harmful for health; and

(c) if so, the action being taken by Government in this regard?

THE MINISTER OF HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT): (a) The Central Committee for Food Standards is aware of the use of non-permitted coal-tar colours in foods and sauces.

(b) & (c) Yes. The use of harmful colours in food stuffs is not permitted under the Prevention of Food Adulteration Act and Rules. The offenders are dealt with according to the provisions of the law.

Years	Scheduled Tribes		Scheduled Castes	
	Outlay	Expenditure	Outlay	Expenditure
<i>State Sector</i>				
1969-70	24.45	21.86	31.90	33.79
1970-71	48.40	38.45	51.70	47.61
1971-72	91.79	*105.61	108.70	*108.55
<i>Central Sector</i>				
1969-70	26.55	18.59	17.40	8.74
1970-71	23.00	15.31	16.40	12.74
1971-72	21.20	*19.93	18.97	*19.00

-Anticipated.

(c) to (e). The Government of Haryana diverted Rs. 50,000/- for the scheme of girls hostels under the Central Sector during 1969-70 to the scheme of Pie-examination Training, as according to the State Government, there was no demand of girls hostel for Scheduled Castes.

CONSTRUCTION OF HOSTELS FOR SCHEDULED CASTES

*221. SHRI SHYAMLAL GUPTA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the total amount provided for the construction of Hostels for Scheduled Castes and Scheduled Tribes from 1969 onwards, year-wise;

(b) the actual amounts utilised for the purpose, year-wise ;

(c) whether the funds allocated for Hostel facilities have been diverted to other works also;

(d) if so, the total amount thus diverted year-wise; and

(e) the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) to (e) A statement is laid on the Table of the House.

STATEMENT

(a) and (b) The information is as 'under :
(Rs. in lakhs)

IMPORTED LIMOUSINE FOR I.C.A.R.

*222. SHRI K.P. SINGH DEO: SHRI K. C. PANDA : SHRI CHANDRAMOULI IAGAR-

LAMUDI: SHRI SUNDAR MANI PATEL :

Will the Minister of AGRICULTURE be pleased to state :